

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5263
ANSWERED ON:28.04.2010
CHLORIDE DISCHARGED INTO YAMUNA RIVER
Gandhi Shri Feroze Varun

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it has come to the notice of the Union Government that several industrial units in Haryana and other States are discharging chemical effluents into Yamuna river;
- (b) if so, the details thereof;
- (c) whether the chloride level in the river has increased to a dangerous level as a result thereof; and
- (d) if so, the steps taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) As per information provided by the Central Pollution Control Board (CPCB), no chemical industries are reported to be discharging wastewater into Yamuna river directly. No industry has been found discharging high chloride content into Yamuna. CPCB is monitoring the water quality of Yamuna river at 21 locations. The observed values of chloride are within the permissible limits as per drinking water specifications (BIS: 10500:1993). The State Pollution Control Boards of Haryana and Uttar Pradesh are monitoring the compliance status of industries with the prescribed discharge standards.